

LOK SABHA

Thursday, August 7, 1969/
Srawana 16, 1891 (Saka)

*The Lok Sabha met at Eleven of
the Clock*

[MR. DEPUTY-SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

भारत के कुछ भागों में बार-बार
अकाल और सूखा पड़ना

*391. श्री मोलहू प्रसाद : क्या खाद्य तथा
कृषि मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह सच है कि सूखा और अकाल
ज्यादातर देश के कुछ विणेष इलाकों में पड़ते हैं
और दूसरे भाग अप्रभावित रहते हैं ;

(ख) यदि हां, तो क्या इसका कारण यह
है कि केन्द्रीय सरकार सिंचाई, विजली नलकूप
और पम्पिंग सेट इत्यादि सुविधायें कुछ क्षेत्रों
को दूसरे क्षेत्रों के मुकाबले अधिक देती है ;

(ग) यदि हां, तो क्या सरकार आर्थिक
दृष्टि से कमजोर राज्य सरकारों, जैसे उत्तर
प्रदेश और बिहार को अधिक अनुदान देने पर
विचार करेगी ताकि ट्यूबवैल और पम्पिंग सेट
आदि की सुविधायें इन दोनों राज्यों को दी जा
सकें ; और

(घ) यदि हां, तो इसके क्या कारण हैं ?

THE MINISTER OF STATE IN THE
MINISTRY OF FOOD, AGRICUL-

TURE, COMMUNITY DEVELOPMENT
AND COOPERATION (SHRI ANNA-
SAHIB SHINDE) : (a) to (d). A state-
ment giving the desired information is laid
on the Table of the Sabha.

Statement

(a) While there are certain chronically
drought affected areas in the country, most-
ly located in the arid and semi-arid zones
which are subject to more frequent droughts,
there are some other areas even in the
humid regions which suffer from occasional
droughts due to erratic behaviour of rain-
fall.

(b) As would appear from the state-
ment enclosed, efforts have been made to
step up irrigation facilities in all the areas
according to techno-economic feasibility for
different types of schemes and the organisa-
tion and financial resources available.
[Statement laid on the Table of the House.
Placed in Library. See No. LT-1561/
69]. Financial allocation for these and
other Plan schemes in each State for the
Five-Year Plans and from year to year are
decided on the basis of overall financial
resources of the States including its eligible
share of Central assistance and the Sector-
wise relative priorities, in mutual consulta-
tion between the States and the Centre.

(c) and (d). Do not arise.

श्री मोलहू प्रसाद : उपाध्यक्ष महोदय,
इन्होंने जो विवरण सभा पटल पर रखा है मैं
उसमें मंत्री महोदय से जानना चाहता हूँ कि
राज्य-वार क्षेत्रफल और जनसंख्या को देखते
हुए यह जो सिंचाई के माधन आप ने बितरित
किए हैं क्या यह न्यायोचित है ? इसकी प्रति-
शनना क्या है ?

SHRI ANNASAHIB SHINDE : I have
all my sympathies for increasing minor,

major and medium irrigation facilities in all the States. Unfortunately, there are many States in the country where the percentage of irrigation is very low. I will give some figures : Andhra Pradesh 29.2 ; Bihar 20.9 ; Gujarat 8.6 ; Jammu and Kashmir 36.5 ; Madhya Pradesh 5.6 (the lowest) ; Madras 44.9 ; Maharashtra 7.5 ; Mysore 10 ; Punjab 49.7 and so on. Rajasthan is also on the low side ; the figure for UP is 30.5, taken together, there are States in both North and South India where the irrigation percentage is very low.

श्री मोलहू प्रसाद : उपाध्यक्ष महोदय, मेरा दूसरा प्रश्न यह है कि यह जो विवरण में असमानता आपने बताई है उस असमानता को दूर करने के लिए चौथी पंच वर्षीय योजना में वकल्पिक उपाय आपमें कौन कौन से किए हैं जरा उसका विवरण दे दीजिए।

SHRI ANNASAHIB SHINDE : As far as minor irrigation is concerned, as desired by many hon. Members on the floor of the House, highest priority has been given to it in the Fourth Plan, as will be evident from the comparative figures which I am going to quote. During the Third Plan the total amount including institutional finance that was made available for minor irrigation was about Rs. 300 crores. As compared to that, during the Fourth Plan about Rs. 1125 crores are made available for minor irrigation and Bihar is one of the States which would receive a very large amount. It comes next to UP, as far as outlay for minor irrigation is concerned.

श्री मोलहू प्रसाद : उपाध्यक्ष महोदय, अभी चौथी पंच वर्षीय योजना के लिए जो धनराशि नियत की है क्या उत्तर प्रदेश के राज्यपाल ने उस समय वित्त आयोग के सामने जो अपनी मांग रखी थी—उत्तर प्रदेश में तो पीने के पानी की समस्या है सिंचाई की समस्या तो अलग है, उसके लिए 30 करोड़ की जो योजना राज्य सरकार ने रखी है राष्ट्रीय जल सप्लाई कार्यक्रम के अन्तर्गत क्या उसे पूरा करने के लिए आप अपनी तरफ से सहानुभूति बरत रहे हैं।

SHRI ANNASAHIB SHINDE : As far as drinking water facility is concerned, it is a very important problem in many places. It is not confined to UP alone. A large number of places all over the country are still not having facilities of drinking water.

श्री प० ला० बरूपाल : उपाध्यक्ष महोदय, मंत्री जी ने अभी बताया कि राजस्थान सूखाग्रस्त क्षेत्र है और सिंचाई के साधन वहाँ कम हैं। मैं जानना चाहता हूँ कि राजस्थान में ऐसी जगहें हैं जहाँ सात वर्ष से लगातार सूखा पड़ रहा है, आप मेहरबानी करके जैसलमेर, बाड़मेर, बीकानेर को जाकर देखिए कि लोग भूखों मर रहे हैं, खाने को अनाज नहीं मिलता है पीने को पानी नहीं मिलता है, तो इस अकाल की स्थिति को स्थायी रूप से हल करने के लिए आपने कोई योजना बनाई है ? यदि बनाई तो उसे कब तक लागू करेंगे ?

SHRI ANNASAHIB SHINDE : The only solution for Rajasthan is to have tubewells. Taking into consideration the difficult nature of the terrain in most of the desert areas in Western Rajasthan, one can say that tubewells can effectively provide drinking water as well as facility for irrigation. The completion of the Rajasthan Canal, which has been discussed a number of times here, is also one of the steps in that direction.

AN HON. MEMBER : Why not expedite it ?

SHRI ANNASAHIB SHINDE : Unfortunately, that does not come within the purview of my Ministry. I have all my sympathies for the sentiments of the House in this matter.

SHRI R. K. BIRLA : My hon. friend just now asked the hon. Minister about the deteriorating condition in the western part of Rajasthan, particularly Barmer and Jodhpur which are in the border areas. In this connection, I would like to draw the attention of the hon. Minister to a statement that has been issued by Shri Mohan Lal Sukadia where he has stated that the State Government had already started sinking 100 tubewells at a cost of Rs. 3.60 crores with the

prior permission of the Central Government. Now the Central Government have stopped the contribution and have paid only Rs. 1 crore. Therefore, the State Government is in a fix as to what is to be done about the sinking of those 100 tube-wells.

SHRI ANNASAHIB SHINDE : As far as those 60 tube-wells are concerned, they were to be sunk during the drought period last year and we had promised the Rajasthan Government that necessary assistance would be made available. Now the hon. Member is referring to a fresh point. I will look into it.

SHRI BEDABRATA BARUA : While the situation in north and south India are not as good as to be desired, the Minister seems to have forgotten another part of India, I mean the eastern part, where it has been left to the vagaries of the monsoon to provide irrigation facilities for cultivation. In those areas because of the continuous floods it is not possible to undertake cultivation for some months in the year. In winter agriculture is not possible because there is no water available. The net result is that agriculture is not possible for most of the time. Recently, when the Irrigation Commission, was set up it was stated that the Commission 22 years after freedom, will go into the question of the rain-fed areas. Is it a fact that the problems of the rain-fed areas were never investigated so far? If so, will it be expedited? Will the problems of the rain-fed areas be taken up on a speedier basis so that they can also catch up with the developments that are taking place in other parts of the country?

SHRI ANNASAHIB SHINDE : I think it is a good suggestion.

श्री महाराज सिंह भारती : उपाध्यक्ष महोदय, मैं यह जानना चाहता हूँ कि क्या यह सच है कि देश के 8 लाख ट्यूबवेलों में से 4 लाख ट्यूबवेल तमिलनाडु में कामयाब होने का कारण यह है कि उन्होंने पहले ट्यूबवेल बनाना शुरू किया, उत्तर प्रदेश का नहर का महकमा जब 16 करोड़ के घाटे में चलता है तो तमिलनाडु का सिंचाई विभाग मुनाफे में चलता है उत्तर प्रदेश में 15 नये पैसे के हिसाब से बिजली चार्ज

होनी है, तमिलनाडु 9 नये पैसे चार्ज करते हैं। उत्तर प्रदेश में मिनिमम गारंटी 100 रु० प्रति हासंपावर की है, वहाँ कोई गारंटी नहीं है। उत्तर प्रदेश में जितना सेंटर मदद देता है उससे उत्तर प्रदेश जितने में एक ट्यूबवेल लगते हैं उतने में तमिलनाडु में 4 ट्यूबवेल लगते हैं। क्या यह सच है? कि अगर यह सच है तो उत्तर प्रदेश की घटिया सरकार को ठीक करने के लिए आप क्या कर रहे हैं?

SHRI ANNASAHIB SHINDE : The hon. Member is a very knowledgeable person. As far as tubewells are concerned, as he knows, UP has the highest number of tube-wells in the country.

श्री महाराज सिंह भारती : घाठ लाख ट्यूबवेलज और बिजली के पम्पिंग सेट्स में से यू० पी० में केवल 77 हजार हैं।

SHRI ANNASAHIB SHINDE : Electric pumping sets fall in a separate category. I can refer to that also.

श्री महाराज सिंह भारती : मंत्री महोदय सरकारी ट्यूबवेलज से कनपयूज कर रहे हैं। प्राइवेट ट्यूबवेलज और पम्पिंग सेट्स की संख्या मैंने बना दी है।

SHRI ANNASAHIB SHINDE : I am going to give all the facts. There are about 3 lakhs tubewells in the country out of which 1,19,000 are in UP and only 24,000 in Tamilnadu. As far as pumping sets are concerned, Tamilnadu occupies the first position in the country because of the fact that rural electrification started in Tamilnadu even before Independence. Even at the time of 1947-51 when the First Plan Started, Tamilnadu was having a leading position. A number of powerlines had been laid and it was easy to give connections there. That is why we find that Tamilnadu is occupying a leading a position, so far as electrification is concerned. But during the last few years we find that in UP and Bihar the tempo of rural electrification and providing electric pumping sets is also satisfactory.

श्री तुलशीबास जाधव : मैं यह जानना चाहता हूँ कि देश के हर एक प्रदेश में जो फेमिन एरियाज हैं, अकाल क्षेत्र हैं, क्या सरकार ने उन के लिए कोई खास योजना तैयार की है। महाराष्ट्र गवर्नमेंट के फेमिन एरिया, तथा अन्य एरियाज, काश्तकारों के लिए एक स्पेशल स्कीम, पागे स्कीम, तैयार की है, जिससे बहुत एडवांटेज हुआ है। क्या सरकार ऐसी योजना सब प्रदेशों में लागू करने के लिए, या इस बारे में राज्य सरकारों से कहने के लिए, तैयार है ?

SHRI ANNASAHIB SHINDE : So far as the Page scheme is concerned, it has nothing to do with famine or drought relief. In the Fourth Plan ten per cent of the total outlay has been specifically earmarked for giving relief to drought affected areas.

श्री हुकम चन्द कछवाय : भारत के मध्य-वर्ती प्रदेश, मध्य प्रदेश, के बस्तर, छत्तीसगढ़, बुन्देलखण्ड, रतलाम जिला, निमाड़, झुआ आदि इलाकों में पानी की अभाव कमी है, जिस के कारण काश्तकार बहुत परेशान हैं। नलकूपों के विषय में भी मध्य प्रदेश सब राज्यों से पिछड़ा हुआ है। इस परिस्थिति को ध्यान में रखते हुए क्या सरकार मध्य प्रदेश के लिए कोई विशेष व्यवस्था करने जा रही है, जिससे वहाँ के अदिवासी और काश्तकार अच्छे ढंग से खेती कर सकें ? मैं यह भी जानना चाहता हूँ कि सरकार वहाँ पर कितने ट्यूबवेल लगाने जा रही है।

SHRI ANNASAHIB SHINDE : I appreciate the sentiments of the hon. Member. But I must submit for the information of the hon. House that as far as the Centre is concerned, it provides block grants for the development of agriculture, including minor irrigation. It is for the State Governments to plan priorities, and I have no doubt in my mind that the State Governments will bear in mind the criteria suggested by the hon. Member.

श्री हुकम चन्द कछवाय : अगर राज्य में में खर्च नहीं होता है, तो केन्द्रीय सरकार का काम है कि वह इस बारे में निगरानी रखे कि

ठीक खर्च होता है या नहीं। शासक दल से सम्बन्धित मध्य प्रदेश के सदस्य अगर इस बारे में कोई सवाल उठाते हैं, तो उन्हें कहा जाता है कि उन्हें टिकट नहीं मिलेगा। इसलिए वे यह सवाल नहीं उठाते हैं।

श्री रणधीर सिंह : जब तक इस देश का किसान मानसून के रहम पर होगा और जब तक वाद्यों के नर्गों को ढीला नहीं किया जायेगा। तब तक इस देश में कहन दूर नहीं होगा। इस देश में कितनी ही जमीन बागानी है, जिसमें हरियाणा और राजस्थान भी शामिल हैं, जहाँ अमूमन कहन पड़ते हैं और कुछ पैदा नहीं होता है। यह हालत कब तक रहेगी ? क्या सरकार इस देश की एक-एक इंच बरानी जमीन को नहरों और पम्पिंग सेट्स से पानी देने के लिए इमजेन्सी बेसिस पर वार फुटिंग पर, कोई योजना बना रही है, जिस पर बैंकों और एल० आर्डी० सी० के लाखों करोड़ों रुपये का मेजर पोशन, अस्मी परसेंट लगाया जाये ? क्या फूड एंड एग्रीकल्चर मिनिस्ट्री की तरफ से ऐसी कोई स्कीम प्लानिंग कमीशन और प्राइम मिनिस्टर को दी जायेगी, ताकि इस देश में अकाल खत्म हो जाये और किसान भगवान के रहम पर न रहें ?

SHRI ANNASAHIB SHINDE : I appreciate the sentiments of the hon. Member and as I have already explained, as compared to the Third Plan outlay, Government has decided to give the highest priority for minor irrigation in the Fourth Plan. That is why, as compared to Rs. 300 crores for minor irrigation in the Third Plan we are likely to spend about Rs. 1100-1200 crores for minor irrigation in the Fourth Plan including finance from institutional sources (*Interruptions*)

SHRI K. LAKKAPPA : Sir, half a dozen times this matter was discussed on the floor of the House. Several assurances were given, but nothing has been done. I am coming from the southern State of Mysore and I have submitted a memorandum stating the chronic drought situation prevailing in the Mysore State and other States in the country. What steps have the Government

of India taken to have a permanent measure to fight the drought situation? The hon. Minister says that we are self-sufficient in food and he has raised a loud voice of green revolution. What permanent measure has been thought of the Government? In view of this background and in view of the memorandum submitted to the Central Government, may I know what steps Government are taking in the matter?

SHRI ANNASAHIB SHINDE : The memorandum to which the hon. Member has referred has not been brought to our notice. As and when it comes to our notice, we shall look into whatever suggestions are there, and we shall attach the highest importance to them and pass them on to the State Government.

SHRI AHMAD AGA : It is not a fact that Jammu and Kashmir is a very backward area economically? Is it not also a fact that since 1947, we have had no major irrigation projects? The Ravi-Tawi complex has also been put in cold storage. Is it not also a fact that we have not been receiving grants for irrigation so far as tube-wells and other wells are concerned? May I, therefore, request the hon. Minister to let the House know if any grants have been reserved for tube-wells and other wells particularly in the Jammu area and particularly in Kandi. My constituency, namely Baramula, because no major irrigation projects have been started there.

SHRI ANNASAHIB SHINDE : As far as major irrigation projects are concerned, the hon. Member may be good enough to address the question to the hon. Minister of Irrigation and Power. As far as tube-wells and minor irrigation are concerned, Rs. 9.5 crores have been budgeted in the Fourth Plan for development in Jammu and Kashmir.

श्री भीठा लाल मोना : उपाध्यक्ष महोदय, भूतपूर्व वित्त मंत्री श्री टी० टी० कृष्णमाचारी ने सदन को आश्वासन दिया था कि राजस्थान नहर को भारत सरकार अपने अधीन ले लेगी, लेकिन उसके बारे में आज तक कुछ नहीं हुआ। क्या सरकार इसको अपने अधीन लेगी, यदि नहीं लेती है तो क्या उस पर ज्यादा पैसा लगा कर उस कार्य को जल्द पूरा करायेगी?

दूसरा प्रश्न—ट्यूबवेलों के बारे में—जब बिहार में सूखा पड़ा तो एक साल में 10 हजार ट्यूबवेल वहां बने, लेकिन राजस्थान में 500 भी नहीं बन सके, वहां पर आज खेतों और किसानों के लिए पीने के पानी की भी व्यवस्था नहीं है। किसान 5-5 मील से पीने के लिए पानी लाते हैं—क्या सरकार इसके लिए कुछ कर रही है?

तीसरा प्रश्न—क्या आज राजस्थान नहर को खुला ले जाने के बजाय, पाइपों से ले जाने की व्यवस्था करेंगे?

SHRI ANNASAHIB SHINDE : This question will have to be addressed to the hon. Minister of Irrigation and Power. As far as pumps for Rajasthan are concerned, I have already replied to that question.

SHRI S. M. SOLANKI : During the discussion of the Demands for Grants of the Food and Agriculture Ministry, the hon. Minister had assured us that measures would be taken to check the frequent occurrence of famine and drought. But I do not know whether the implementation has taken place or not. The hon. Minister, I am sure, is aware of the fact that some part of Gujarat is also affected year by year by famine and drought and also floods. What special measures have been taken in this behalf for the Banaskantha area in regard to tube-wells?

SHRI ANNASAHIB SHINDE : We have recently made available some rigs to the Gujarat Government for sinking tube-wells, especially in Banaskantha and Sabar-kantha.

SHRI SEZHIYAN : At one of the south zonal conferences, the Chief Ministers of the south, comprising of Tamil Nadu, Andhra Pradesh, Kerala and Mysore, wanted to have a master plan to take effective steps against the frequent occurrence of such droughts in the southern belt. May I know what action has been taken on the unanimous resolution passed at the south zonal conference by the Chief Ministers? Considering the frequency of droughts and the failure of the monsoon and also the almost

complete exploitation of the surface water, may I know whether any serious and concerted efforts have been made to assess and exploit the subsoil water resources in the country ?

SHRI ANNASAHIB SHINDE : Some years back, there was a conference of the Chief Ministers of the Southern States, which went specifically into the problems of drought affected areas in the south, and on that basis, my Ministry as well as the Planning Commission considered some proposals for providing relief in drought-affected areas. But thereafter, as a result of the meeting of the National Development Council, all these schemes have been transferred to the State Sector. 10 per cent of the total outlay on the Plan would be now at the disposal of the State Government for taking up measures to provide relief to the drought-affected areas in the southern States and also elsewhere.

As regards subsoil water, we are helping the State Governments to set up their units to explore the possibility of subsoil water. The Tamil Nadu Government is one of the governments which have set up such units, and necessary assistance is being rendered by the Centre.

श्री ब० ना० भार्गव : उपाध्यक्ष महोदय, देश के ऐसे भागों में, जैसे राजस्थान का पश्चिमी और केन्द्रीय भाग है, जहाँ प्रायः अकाल की स्थिति रहती है, क्या सरकार ऐसी कोई योजना बनायेगी, जिन से कि ऐसी परिस्थितियों का स्थायी रूप से निराकरण हो सके ?

दूसरा प्रश्न—ऐसे क्षेत्रों में क्या सरकार विशेष रूप में वित्तीय सहायता, विद्युत और सिंचाई की योजनाओं को प्राथमिकता देगी ताकि ऐसे क्षेत्रों में, जो पहले ही पिछड़े हुए हैं, और अधिक क्षेत्रीय अग्रन्तुलन न बढ़े ?

SHRI ANNASAHIB SHINDE : I have already replied to this question.

श्री रामजी राम : क्या मंत्री महोदय बताने की कृपा करेंगे कि उत्तर प्रदेश में ट्यूबवैल्वों के लिए किसानों से लगान का 20 गुना पहले एड-

वांस जमा करा लिया जाता है ? यदि हाँ, तो क्या सिंचाई सुविधा प्रदान करने के लिए तथा यह बन्धन हटाने के लिए सरकार तैयार है ?

SHRI ANNASAHIB SHINDE : I am not aware of the latest policy approach of the U. P. Government, but with due notice, I can find out the position.

श्री शिव नारायण : कहावत है कि अमीर-अमीर होते जा रहे हैं और गरीब-गरीब होते जा रहे हैं—यह असलियत है। मद्रास अंग्रेजी राज्य के समय में भी डवेलपड था और इस राज्य में भी डवेलप हुआ, जब कि उत्तर प्रदेश का पूर्वी इलाका और बिहार का पश्चिमी हिस्सा देश का सबसे गरीब हिस्सा है। पिछले 6-7 वर्षों से हम लगातार आप से इसके बारे में कहते आये हैं, जब श्री के० डी० मालवीय मिनिस्टर थे, उस समय भी एक रिपोर्ट इस सम्बन्ध में सरकार के पास आई थी कि वह सबसे ज्यादा नेगलेक्टेड एरिया है। प्लानिंग कमीशन ने भी एशोर्सेस दी है कि पूअरेस्ट पोर्गन की हम मदद करेंगे। मैं जानना चाहता हूँ कि क्या सरकार इसकी पूर्ति करेगी और उत्तर प्रदेश की गरीब सरकार की मदद करेगी ?

SHRI ANNASAHIB SHINDE : We shall draw the attention of the U. P. Government to the suggestion made by the hon. Member.

श्री राम सेवक यादव : मंत्री महोदय ने अपने बयान में कहा है कि केन्द्र की ओर से राज्यों को कुछ कोटा या निश्चित धनराशि इस काम के लिए दी जाती है। मैं जानना चाहता हूँ कि चालू वर्ष के लिए उत्तर प्रदेश को कितनी धनराशि दी जाएगी और उस कोटे के निश्चित करने का आधार क्या है ?

दूसरा प्रश्न—उत्तर प्रदेश की जितनी भूमि पर खेती हो रही है, उस में से कितनी भूमि को पानी मिलता है और कितनी को नहीं मिलता तथा जिसको नहीं मिलता है उसके लिए क्या

कोई रूप रेखा राज्य सरकार ने आप से बात-चीत करके बनाई है ? यदि बनाई है तो कितने दिनों में कुल जमीन को पानी देने की व्यवस्था कर देंगे ?

SHRI ANNASAHIB SHINDE : As far as minor irrigation is concerned, It will be difficult for me to indicate exactly what provision has been made now in the budget of the U. P. Government. But the figures with me show that in the Fourth Plan, for minor irrigation development, Rs. 93 crores have been provided for U.P., and for 1960-70, about Rs. 18 crores have been provided, and this is outside institutional finance.

श्री यशपाल सिंह : मैं एक छोटी सी बात जानना चाहता हूँ। सरकार को क्या डिफिकल्टी है अगर सरकार इस काम को किसानों के ऊपर ही छोड़ दे ? हर एक गांव में गांव पंचायतें और गांव समाज बने हुए हैं। बैंकों के जो भेड़िये हैं उनके सामने आपने किसानों को बकरा बना कर डाल रखा है। मैं जानना चाहता हूँ गांव पंचायतों, गांव समाजों और किसानों को खुद यह मौका क्यों नहीं दिया जाता कि वे अपना ट्यूबवेल तैयार कर लें ? जैसे आपने मोबाइल पोस्ट आफसेज बना रखे हैं, मोबाइल कोर्टस बना रखी हैं, उसी तरह से आप एक ऐसी बाड़ी क्यों नहीं बनाते जो कि नौकरशाही से ऊपर उठ करके, मौका मुआइना करके किसानों के लिए ट्यूबवेल तैयार कर सके ? जब तक यह नौकरशाही के हाथ में रहेगा तब तक इसी तरह से अकाल पड़ते रहेंगे।

SHRI P. VENKATASUBBIAH : Are devoting the entire question hour to this question ?

MR. DEPUTY SPEAKER : This question was postponed to this day because there was some affect in the wording of it. All States are very much interested in minor irrigation, tubewells, drinking water etc.

SHRI P. VENKATASUBBIAH : You can allow the discussion on this. The

whole question hour need not be utilised for this.

MR. DEPUTY-SPEAKER : I will close it now.

SHRI CHENGALRAYA NAIDU : I am very glad suddenly you have become favourable to agriculture.

श्री सरजू पाण्डेय : उत्तर प्रदेश की सरकार ने यह शर्त लगा रखी है कि जिस इलाके के किसान 20 रुपया प्रति एकड़ ज्यादा सिंचाई का रेट देने के लिए तैयार होंगे, वहां पर ट्यूब-वेल लगाये जायेंगे। दूसरी शर्त यह है—हमारे यहां हजारों कुयें बोर होकर पड़े हुये हैं लेकिन उनको बिजली का कनेक्शन नहीं मिल रहा है, सरकार का कहना यह है कि आप हर एक कनेक्शन का पूरा चार्ज दीजिए तभी हम आपको कनेक्शन देंगे। ऐसी दशा में इन शर्तों को देखते हुए और इस बात को देखते हुए कि पूर्वी उत्तर प्रदेश सिंचाई के मामले में सारे देश में पिछड़ा हुआ है, क्या केन्द्रीय सरकार कोई डायरेक्शन उत्तर प्रदेश की सरकार को देगी कि इन रेस्ट्रिक्शन्स को हटाकर अधिक से अधिक कुयें बोर कराये जायें और ट्यूबवेल लगाये जायें ?

SHRI ANNASAHIB SHINDE : We shall bring this to the notice of the U. P. Government. Ultimately implementation lies entirely with State Governments and it is their responsibility. Anyway, we will pass on the suggestion to them.

श्री राम सेवक यादव : उपाध्यक्ष महोदय, मेरे प्रश्न का उत्तर नहीं आ पाया था। मैंने मंत्री महोदय से यह पूछा था कि जो केन्द्रीय कोटा निश्चित किया जाता है उसका क्या आधार होता है ?

SHRI ANNASAHIB SHINDE : Plan outlays are determined by the Planning Commission on the basis of the broad directives given by the N.D.C. As far as minor irrigation and agriculture are concerned, 70 per cent is the loan and 30 per cent grant. This is the broad policy approach.